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Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Amendment of article 309*).

HON. DEPUTY SPEAKER: Item no.23 - Shri P. Karunakaran.

SHRI P. KARUNAKARAN (KASARGOD): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI P. KARUNAKARAN : I introduce the Bill.